## PARLIAMENTARY DEBATES

(Part I-Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Wednesday, 16th December, 1953

The House met at Half Past One of the Clock

[MR. DEPUTY-SPEAKER in the Chair] MEMBER SWORN

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Shri Manikyalal Varma (Tonk).

## ORAL ANSWERS TO QUESTIONS वायरलेस दान्समीटर

**\*९९४, डा॰ रामसुभाग सिंह** : क्या संचरण मंत्री यह बताने की कृपा करेंग :

(क) क्या यह सच है कि १९४३ में कुछ वायरलैंस ट्रान्समीटर बरामद किये गये हैं ;

(ख) यदि हां, तो कितने ग्रौर कहां से;

(ग) जिन लोगों के पास से यह यन्त्र बरामद किये गये हैं उन को गिरफ्तार किया गया है या नहीं; तथा

(ष) यदि हां, तो ग्रब तक कितनी गिरफ्तारियां हई हैं ?

The Deputy Minister of Communieations (Shri Raj Bahadur): (a) and (b). So far information regarding seizure of twelve illegal transmitters has been received viz. (1) one at Dhuri (PEPSU) (2) one at Patiala (3) one 596 PSD at Bikaner (4) one at Kaman (Bharatpur) and (5) eight at Delhi City. Full information is not readily available. A further statement showing the actual position will be laid on the Table of the House in due course.

(c) and (d). Four persons at Dhuri and Patiala and six at Delhi have been arrested. Regarding Bikaner and Kaman, investigation is in progress.

Dr. Ram Subhag Singh: May I know, Sir, the place or places where these arrested persons used to transmit messages from wireless transmitters recovered from their possession?

Shri Raj Bahadur: I am not in a position to give the names of various localities and the various places from which messages used to be transmitted. But the towns from which they were arrested were Dhuri, Patiala and Delhi.

**Dr. Ram Subhag Singh:** Is it a fact that the arrested persons belong to a Pakistani spy ring operating in this country?

Shri Raj Bahadur: Investigations are in progress and I cannot prejudge or anticipate the result of the investigations.

भी एम॰ एल॰ दिवेदी ः क्या मंत्री महोदय बत्तलाने की कृपा करेंगे कि जिन वायरलैस सैटों की चोरी पकड़ी गई है वह किस देश के बने हुए हैं?

श्वी राज बहादुर ः यह सब बातें अभी तफतीश के अन्दर हैं । तफतीश पूरी होने के बाद सब कुछ, मालूम हो जायेगा ।

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Shri B. S. Murthy: May I know, Sir, to what nationality these arrested persons belong?

Shri Raj Bahadur: Presumably Indians. But their nationality may also have to be investigated: they appear to be Indians.

Sardar Hukam Singh: Has it been found out whether all these transmitters came from one source, or from different sources?

Shri Raj Bahadur: In view of the fact that they have been seized at different places, it cannot be said that they have come from one source. But even that I cannot anticipate. That is also a matter for investigation.

BRIDGE AT MOKAMEH GHAT

\*995. Dr. Ram Subhag Singh: Will the Minister of Railways be pleased to state:

(a) the estimated expenditure on the proposed bridge at Mokameh Ghat; and

(b) when the bridge is likely to be completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rs. 16 crores, approximately, for the entire Project.

(b) It is expected that the bridge and the ancillary and consequential works associated with it would be completed by about March, 1960.

Dr. Ram Subhag Singh: May I know, Sir, whether Government propose to undertake the construction of the bridge at Mokameh Ghat this year or next year?

Shri Alagesan: The chief executive has already been posted and he has taken charge. The Financial Adviser and the Chief Accounts Officer has also been appointed and he too is in position. The actual work is expected to commence by November next.

Dr. Ram Subhag Singh: May I know whether the machinery needed for construction of the bridge has been set up?

Shri Alagesan: Detailed plans, etc., are under preparation.

Shri S. N. Das: May I know whether tenders for the construction of the bridge have been invited from foreigners also?

Shri Alagesan: This is rather a complicated piece of work and foreign firms also will be given a chance to compete with Indian firms.

**Pandit S. C. Mishra:** May I know whether lower grade staff and personnel are being recruited on the spot or brought from elsewhere?

Shri Alagesan: If the hon. Member has in mind Class IV staff they are recruited locally. Some perhaps might have been brought from other railways. They are not recruited elsewhere, but those who have been already employed on other railways might have been brought.

LADY HARDINGE MEDICAL COLLEGE

\*996. Shri V. P. Nayar: Will the Minister of Health be pleased to state:

(a) whether the Government of India have received any complaints against the Chief of the X-Ray Section of the Lady Hardinge Medical College, New Delhi; and

(b) whether Government have made any enquiries about this officer?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) and (b), Yes; there were some complaints of an administrative nature against the Professor of Radiology, Lady Hardinge Medical College, and enquiries in the matter were made by the Governing Body of the institution.

Shri V. P. Nayar: May I know, Sir, whether it is a fact that the Government of India had given a sum of Rs. 1 lakh for the purchase of a new X-ray plant, and the plant which was purchased in 1949 could be set right